



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,13th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
55	I.A.(Civil)/1365/2024 B/O in WA/127/2024 WITH WA/127/2024	DHIRENDRA PATOWARY Versus THE STATE OF ASSAM AND 15 ORS	MS. D J BORAH MR. B CHETRI MR. S CHETRY	GA, ASSAM SC, FINANCE
		DHIRENDRA PATOWARY Versus THE STATE OF ASSAM AND 15 ORS	MS. D J BORAH MR. B CHETRI MR. S CHETRY	GA, ASSAM SC, GAD (R-2) MS. P. NAYAK, SC, FINANCE
	WITH I.A.(Civil)/1219/2024 in WA/127/2024	DHIRENDRA PATOWARY Versus THE STATE OF ASSAM AND 15 ORS	MS. D J BORAH MR. B CHETRI MR. S CHETRY	GA, ASSAM SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 13/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
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10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024
13)	MR. A DHAR	13-05-2024	To	14-05-2024
14)	MR. B BARMAN	13-05-2024	To	22-05-2024
15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
63	WP(C)/1824/2024 B/O	DEBANANDA PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI MR. S. PEGU	SC, SEC. EDU. SC, SEBA
64	WP(C)/2015/2024 B/O	LAKHYANATH PAME Versus THE STATE OF ASSAM AND 4 ORS	MR P R SARMA MR D MEDHI MS. P. NAIDING	SC, SEC. EDU. SC, SEBA
65	WP(C)/2447/2024 B/O	ANUPAM BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN MR A I TALUKDAR	SC, SSUHS SC, N M C SC, HEALTH
ADMISSION				
66	WP(C)/3726/2023 FIXED	MRS. B RUMA SHARMA Versus THE UNION OF INDIA AND 3 ORS	MR D K SARMAH MS. J DEKA MS. A TALUKDAR	MS. K PHUKAN MR. K GOGOI DY.S.G.I. MS. P AGARWALA SC, U G C SC, ASSAM UNIVERSITY

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14)	MR. B BARMAN	13-05-2024	To	22-05-2024

15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	WP(C)/5644/2022 FIXED, WITH LCR	BAKKAR ALI @ ABUBAKKAR MIA Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED MR J M SULAIMAN P. GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
WITH				
48	WP(C)/5184/2022	BAKKAR ALI @ ABUBAKKAR MIA Versus THE UNION OF INDIA AND 5 ORS.	MRS S RAHANA MR. A M AHMED MR J M SULAIMAN P. GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ADMISSION				
49	WP(C)/3638/2017 FIXED, WITH LCR	MUSSTT. KHODEJA BIBI @ KHODIJA BIBI Versus THE UNION OF INDIA and 4 ORS.	MR G S SARKAR MR.M HAQUE MR.Z HUSSAIN	GA, ASSAM ASSTT.S.G.I.
50	WP(C)/1717/2024 FIXED, WITH LCR	MUSSTT ALEKJAN BEGUM @ ALEKJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MD. A HUSSAIN MR. A S CHOUDHURY MR. K ALOM MR. T ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
HEARING				
51	WP(C)/6735/2016 FIXED, WITH LCR	MOYNUL HOQUE Versus THE UNION OF INDIA and 5 ORS	MR.H R A CHOUDHURY MR. A R SIKDAR MR.A T SARKAR MR.K RAHMAN MR. S I TALUKDAR MS. ANINDITA DAS MR. SAIFUL ISLAM	GA, ASSAM ASSTT.S.G.I.
WITH				
52	WP(C)/6736/2016	KOHINUR BEGUM Versus THE UNION OF INDIA and 5 ORS	MR.H R A CHOUDHURY MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1039/2024 FIXED	AJOY SASNI Versus UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
25	Crl.A./53/2023 1 Y 4 M 20 D :WITH OFFICE NOTE, LCR 6 FILES, FIXED	GOBRA GAUR @ GOUR @ GARH AND 6 ORS Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR A A DEWAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/118/2023 in Crl.A./53/2023	GOBRA GAUR @ GOUR @ GARH AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR A A DEWAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
HEARING				
26	Crl.A./266/2016 7 Y 9 M 6 D :WITH LCR (KEPT IN SECTION), P.B.-14, FIXED	SRI SAHADEB CHAKMA @ HURRHABA Versus THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MR. P DUTTA MS.M KONCH	MR.P N CHOUDHURY SC, CBI
27	WITH Crl.A./245/2016 7 Y 9 M 11 D :	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN Versus THE C.B.I. and ANR	MR. J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
28	WITH CRL.A(J)/50/2017 7 Y 9 M 11 D :	RUPDHAN CHAKMA Versus C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM

29	WITH Crl.A./95/2017 <u>7 Y 9 M 11 D :</u>	SRI KHAGENDRA CHAKMA @ KHAGEN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)
30	Crl.A./37/2020 WITH LCR 4 FILES, P.B.-2, B/O	SHRI JAGANNATH PATRA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MR H P GUWALA	PP, ASSAM
31	WITH CRL.A(J)/75/2020 <u>6 Y 3 M 12 D :</u>	SANJOY DEORI @ SANJU DEHORI Versus THE STATE OF ASSAM	MRS. RITA DAS MOZUMDAR, AMICUS CURIAE	PP, ASSAM

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
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[For Monday,13th May 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 7

**[JUDGMENT OF THE FOLLOWING CASE WILL BE DELIVERED
BY HONOURABLE MR. JUSTICE K.R. SURANA, SITTING
SINGLY, AT 10:15 AM]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	Crl.A./27/2023 <u>1 Y 5 M 6 D :</u>	NURU SIKDAR @ NUR SIKANDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MD. A. RASHID (R-2) MR. M HUSSAIN (R-2) MR. R I MONDAL (R-2) MR A.K. MOLLAH (R-2) PP, ASSAM
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
48 WP(C)/7767/2015 (AT 10:15 AM)	MISS MITALEE KASHYAP Versus THE STATE OF ASSAM AND 4 ORS	MR.S J SARMA MR.S N ADHYAPAK MR.K DEVNATH	MR.M K CHOUDHURY(R-4) MR.S CHAMARIA MR.R BORPUJARI(R-5) MR.N BARUAHR-4 SC, INDUSTRIES & COMMERCE
ADMISSION			
49 WP(C)/7230/2021 FIXED	ON THE DEATH OF TARUN BORA, HIS LEGAL HEIR GYANJYOTI BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR P KATAKI MR. N DEKA MR S P DAS MR A ALAM	GA, ASSAM
ORDERS			
50 Review.Pet./94/2018 IN MAC.APP. 70/2013(D/O), FIXED	MD FAIZUL KARIM Versus SMT JILI KALITA AND 2 ORS	MR. T BORKOTOKY MR N TALUKDAR MR R BORAH	MR. D P BORAH (r-1) MRS. R BORAH (r-1)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	WP(C)/2470/2024 B/O	NANDAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. S NATH MR R DHAR	SC, PWD
ADMISSION				
54	Arb.P./22/2023 FIXED	M/S. JCL INFRA PVT. LTD., Versus THE UNION OF INDIA AND ANR	MR. R A CHOUDHURY MS S S ZIA	MR H GUPTA DY.S.G.I.
55	Arb.P./49/2023 FIXED	BHARTIA INFRA PROJECTS LTD., Versus UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR. S S ROY DY.S.G.I.
56	WP(C)/6869/2023 B/O	M/S NIRMAL SEEDS PVT LTD Versus THE STATE OF ASSAM AND ANR	MS S CHAKRABORTY	SC, AGRI. DEPARTMENT

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10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024
13)	MR. A DHAR	13-05-2024	To	14-05-2024
14)	MR. B BARMAN	13-05-2024	To	22-05-2024
15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday,13th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS			
61 WP(C)/3866/2023 FIXED	JADU MONI NATH AND 24 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM MR. B CHOUDHURY , MS S BARUAH, (R-1 & 4)
ADMISSION			
62 WP(C)/6067/2019 FIXED	RUPESWAR SAIKIA AND 55 ORS. Versus THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR R DHAR MR. N M DUTTA MR P NAYAK, SC,UDD MR. S C KHOUND SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 13/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
4)	MR. M RAHMAN	30-04-2024	To	24-05-2024
5)	MR B PATHAK	03-05-2024	To	25-05-2024
6)	MR S DASGUPTA	06-05-2024	To	30-08-2024
7)	MR D K DAS	20-05-2024	To	10-06-2024
8)	MS. S SARMA	06-05-2024	To	16-05-2024
9)	MR. G K GUPTA	08-05-2024	To	15-05-2024
10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024
13)	MR. A DHAR	13-05-2024	To	14-05-2024
14)	MR. B BARMAN	13-05-2024	To	22-05-2024
15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
48 WP(C)/2432/2024 FIXED	HALADHAR KALITA Versus THE UNION OF INDIA AND 4 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MR G N SAHEWALLA (r-2,3,4) MS N K DEVI (r-2,3,4) MR N ANIX SINGH (r-2,3,4) DY.S.G.I. SC, IRCTC

LEAVE NOTE OF ADVOCATES FOR 13/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
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10)	MR. N ALAM	08-05-2024	To	17-05-2024
11)	MS S DAS	08-05-2024	To	20-05-2024
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13)	MR. A DHAR	13-05-2024	To	14-05-2024
14)	MR. B BARMAN	13-05-2024	To	22-05-2024
15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
64	WP(C)/1949/2023 FIXED	MAMILA CHANDRA DAS Versus THE UNION OF INDIA AND 5 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	MR. S DUTTA (R-6) MS. B SARMA S HAQUE (R-6) MR. H DAS (R-6) DY.S.G.I.
65	WP(C)/3518/2023 FIXED	DR. MOBIR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N ANAND MR S U AHMED MS.D SAIKIA	SC, AG (A AND E) GA, ASSAM SC, A. H & Veterinary
66	WP(C)/5246/2023 FIXED	SMT. RUNU HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR MS. N D SARMA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR S P DAS

LEAVE NOTE OF ADVOCATES FOR 13/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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13)	MR. A DHAR	13-05-2024	To	14-05-2024
14)	MR. B BARMAN	13-05-2024	To	22-05-2024
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[For Monday,13th May 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
53 Crl.Rev.P./360/2023 B/O	BAHEJUDDIN AHMED Versus THE STATE OF ASSAM AND ANR 2 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. A K HUSSAIN (R-1,2) MR. B HUSSAIN (R-1,2) MR A HAQUE (R-1,2) PP, ASSAM
WITH 54 Crl.Rev.P./359/2023	BAHEJUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. A K HUSSAIN (R-2,3,4,5,6) MR. B HUSSAIN (R-2,3,4,5,6) MR A HAQUE (R-2,3,4,5,6) PP, ASSAM
55 MACApp./160/2024 FIXED	UNION OF INDIA Versus SMTI. KASANG TISSOPI AND ANR (B)	MRS. A GAYAN	MR. M TALUKDAR
56 MACApp./201/2024 B/O	UNITED INDIA INSURANCE COMPANY LIMITED Versus NASIM UDDIN AND 2 ORS.	MR. R C PAUL	
WITH I.A.(Civil)/1373/2024 in MACApp./201/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus NASIM UDDIN AND 2 ORS.	MR. R C PAUL	
ORDERS			
57 I.A.(Civil)/316/2022 FIXED in RFA/11101/2021	M/S ASSAM TRADE CORPORATION AND ANR Versus SUDHIR JALAN AND ANR.	MR. B CHAKRAVARTY MRS. R DEVI MR. A R TAHBILDAR MR. D DOLEY	MR G N SAHEWALLA (R-1,2) MR M SAHEWALLA (R-1,2) MS. S. TODI (R-1,2) MR H K SARMA (R-1,2) MS T J SAHEWALL (R-1,2)A MS K BHATTACHARYYA (R-1,2)
WITH RFA/11101/2021 (Filing Number)	M/S ASSAM TRADE CORPORATION AND ANR. Versus SUDHIR JALAN AND ANR. B	MR. B CHAKRAVARTY	
58 Review.Pet./73/2024 WITH LCR, B/O	KAUSHIK BARUA Versus RITA DAS MOZUMDAR AND 8 ORS	MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	GA, ASSAM

59	WITH RFA/45/2018	RITA DAS MOZUMDAR Versus THE STATE OF ASSAM and 8 ORS	MR. T J MAHANTA MR. D MOZUMDER MR. A BHATTACHARYYA MR. A BORUA MS. J KAKOTI MR P BORAH MS. P P DUTTA	GA, ASSAM MR. S P ROY (R9) MR A K RAI (R9) MS. N RAI (R9)
60	I.A.(Civil)/424/2024 B/O in RFA/13459/2023	JEUTI SOCIAL DEVELOPMENT ORGANISATION AND 2 ORS. Versus THE ASSAM STATE ELECTRICITY BOARD CONSTITUTED AND 2 ORS.	MR. R C DAS D R BONGSHIARY MR S HUSSAIN	SC, APDCL
	WITH RFA/13459/2023 (Filing Number)	JEUTI SOCIAL DEVELOPMENT ORGANISATION AND 2 ORS. Versus THE ASSAM STATE ELECTRICITY BOARD CONSTITUTED AND 2 ORS A	MR. R C DAS	
	WITH I.A.(Civil)/564/2024	JEUTI SOCIAL DEVELOPMENT ORGANISATION AND 2 ORS. Versus THE ASSAM STATE ELECTRICITY BOARD CONSTITUTED AND 2 ORS.	MR. R C DAS MR S HUSSAIN	SC, APDCL
HEARING				
61	MACApp./252/2017 PART- HEARD, WITH MACApp./93/2004 (D/O), WITH LCR, B/O	M/S ORIENTAL INSURANCE CO. LTD. Versus SMTI TARAMAI BORAH and 4 ORS,	MR. R C PAUL MR.A AHMED MS L DAS	MR.H R A CHOUDHURY MS.R CHOUDHURY MS.N BEGUM
	WITH I.A.(Civil)/524/2023 in MACApp./252/2017	M/S ORIENTAL INSURANCE CO. LTD. Versus SMTI TARAMAI BORAH AND 4 ORS	MR. R C PAUL	MS. R CHOUDHURY
	WITH I.A.(Civil)/1201/2023 in MACApp./252/2017	M/S ORIENTAL INSURANCE CO. LTD. Versus SMTI TARAMAI BORAH and 4 ORS.	MR. R C PAUL	MS. R CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
3)	MR. S K SINHA	25-04-2024	To	22-05-2024
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14)	MR. B BARMAN	13-05-2024	To	22-05-2024
15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
51	CRL.A(J)/95/2020 5 Y 9 M 2 D : (AT 10:15 AM)	PAPU DAS Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE MR D K NATH	MR. P SAIKIA (r-2)(AS LEGAL AID COUNSEL FOR R-2) PP, ASSAM
52	Crl.A./416/2023 0 Y 7 M 16 D : (AT 10:15 AM)	MD. ZANAB KHAN Versus STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	B SARMA,SPL PP WILDLIFE FOREST ASSAM
53	WITH Crl.A./417/2023 0 Y 7 M 16 D :	MD. HABIBUR RAHMAN Versus STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	SPL PP WILDLIFE FOREST ASSAM PP, ASSAM
BAIL HEARING (BA)				
54	Bail Appln./251/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	IMAN ALI Versus THE STATE OF ASSAM	MR. K H SAIKIA MR A HAWARI	MR. P SAIKIA, LEGAL AID COUNSEL PP, ASSAM
55	Bail Appln./1161/2024 WITH OFFICE NOTE, FIXED	ABUL KHAYER MD. SIDDIQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
BAIL HEARING				
56	AB/1009/2024 WITH OFFICE NOTE, FIXED	ABDUL SALAM ALI Versus THE STATE OF ASSAM	MR. K SINGHA MR S DUTTA M DEVI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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15)	MR. U K BORTHAKUR	11-05-2024	To	14-05-2024
16)	MS. B M CHETRI	13-05-2024	To	20-05-2024



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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE DEVASHIS BARUAH****COURT NO: 17****[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
48	CRP(IO)/140/2024 FIXED	DASARATH PRASAD Versus NAZRUL HUSSAIN AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
49	RSA/78/2024 FIXED	ON THE DEATH OF MONI DHUBI, HIS LEGAL HEIRS AND 2 ORS. Versus SMT. FULMATI ROY AND 7 ORS	MR. S D PURKAYASTHA MS. S PHUKAN	MR H DAS
<u>ORDERS</u>				
50	I.A.(Civil)/3314/2023 FIXED in RSA/192/2022 WITH RSA/192/2022	RAHUL ISLAM LASKAR Versus JASHIM UDDIN LASKAR AND 40 ORS.	MR. S K GHOSH MS F AHMED	MR. A H M R CHOUDHURY
	WITH I.A.(Civil)/3764/2022 in RSA/192/2022	RAHUL ISLAM LASKAR Versus JASHIM UDDIN LASKAR AND ORS.	MR. S K GHOSH MS F AHMED	MR. A H M R CHOUDHURY (r-1,27,28,30,34)
	WITH I.A.(Civil)/3764/2022 in RSA/192/2022	RAHUL ISLAM LASKAR Versus JASHIM UDDIN LASKAR AND ORS.	MR. S K GHOSH MS F AHMED	
<u>HEARING</u>				
51	WP(C)/5616/2020 PART-HEARD, FIXED	ARUN SARMA AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM SC, REVENUE
<u>STAY MATTERS</u>				
52	CRP/193/2023 B/O	ARPANA BISWAS AND 2 ORS Versus ZOBBAR ALI @ ZOBOR ALI AND 7 ORS	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ MS C MEDHI	MS. R CHOUDHURY (r-1,2) MS F N ZAMAN (r-1,2)

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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
53	Crl.Pet./384/2024 B/O	SANOWAR ALI Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	MR. A RAHMAN (R-2) PP, ASSAM
BAIL HEARING (BA)				
54	Bail.Appln./1078/2024 WITH OFFICE NOTE, FIXED	ABU SAYED KHAN Versus THE UNION OF INDIA	MR. T DEURI MS N DAS MS A DAS	SC, NCB
55	Bail.Appln./1269/2024 FIXED	DEEP GHOSH AND 4 ORS. Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
BAIL HEARING				
56	AB/711/2024 FIXED	SINDU MOMIN AND ANR Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
ORDERS				
57	I.A.(Crl.)/91/2024 (CONNECTED WITH ITEM NO. 49 IN THE DAILY CAUSE LIST) in CrI.A./27/2024	NILADHAR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR. K K BHUYAN MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	PP, ASSAM
HEARING				
58	Crl.A./83/2011 CRL.A. 83/2011, CRL.A. 84/2011(BOTH D/O), FIXED	PARESH CH. BARMAN Versus C.B.I.	MR.N P DAS MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.P N CHOUDHURY SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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5)	MR B PATHAK	03-05-2024	To	25-05-2024
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12)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024
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16)	MS. B M CHETRI	13-05-2024	To	20-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday,13th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

5	I.A.(CrI.)/435/2024 CRL.A. 107/2008(D/O), B/O in CrI.A./107/2008	DIGANTA BORA @ TUTU AND ANR Versus THE STATE OF ASSAM,	MR. B M CHOUDHURY	PP, ASSAM
6	I.A.(Civil)/1262/2024 CONT.CASE(C) 503/2022(D/O), FIXED in Cont.Cas(C)/503/2022	GAJEN KALITA Versus DHIRAJ SAIKIA AND ANR.	MRS A BUJARBARUAH MS N DAS	MR. N UPADHAYAY

LEAVE NOTE OF ADVOCATES FOR 13/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
50	Bail Appln./1355/2024 B/O	LADEN ALI @ LOREN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MD. A HUSSAIN MR. T ISLAM	PP, ASSAM
51	Bail Appln./1358/2024 B/O	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM
MOTION				
52	Crl.Rev.P./161/2024 FIXED	ABHIJIT SAIKIA Versus THE STATE OF ASSAM	MS N SAIKIA	PP, ASSAM
53	Crl.Pet./32/2024	ABHIJIT SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MS N SAIKIA MR. R K PRADHAN MR. A K SAIKIA	MR. P J BARMAN(R-4) MR W R MEDHI(R-4) MR P TALUKDAR(R-4) PP, ASSAM
54	Crl.Pet./551/2024 B/O	KUNDAL SINGHA Versus THE STATE OF ASSAM	MRS. R RONGMEI MS. S DEVI MS. K L R YANTHAN	PP, ASSAM
55	Crl.Pet./553/2024 B/O	PABITRA KAMAN Versus THE STATE OF ASSAM	MR. D SAIKIA	PP, ASSAM
BAIL HEARING (BA)				
56	Bail Appln./942/2024 FIXED	AMAR DEKA Versus THE STATE OF ASSAM	MR P K DAS MR A RAZZAK	PP, ASSAM
57	Bail Appln./1138/2024 FIXED	AJIT ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM
58	Bail Appln./1288/2024 FIXED	JIYARUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
BAIL HEARING				
59	AB/747/2024 FIXED	CHAN MIAH SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	MR. A RAHMAN (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

5	Bail Appln./506/2024	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR P KATAKI MS S MOCHAHARI MR S DUTTA	PP, ASSAM
6	Bail Appln./980/2024	FAYSOL AHMED @ RUBEL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM

BAIL HEARING (BA)

7	Bail Appln./4459/2023 PART-HEARD, BY SLIP	SURENDER KUMAR Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
8	Bail Appln./538/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JAVOID IQBAL @ JAVID IQBAL Versus THE UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 13/05/2024

1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
8	WP(C)/3313/2014 PART-HEARD, FIXED	SAWKULA SIRING Versus GENERAL MANAGER OVP and 3 ORS,	MR.B D GOSWAMI DR.B N GOGOI MR.B GOGOI MR.S NEOG	MR.P K ROY MR.S K CHAKRABORTY MR.D P BORAH(SC, HEALTH DEPT.) MS.M DUTTA MS.A CHAKRABORTY SC, ONGC
	WITH I.A.(Civil)/195/2024 in WP(C)/3313/2014	SAWKULA SIRING Versus GENERAL MANAGER OVP and 4 ORS	DR. B N GOGOI	MR. S K CHAKRABORTY MR. S K CHAKRABORTY

LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
55 WP(C)/4798/2017 FIXED	NURJAHAN SULTANA Versus THE STATE OF ASSAM and 6 ORS.	MS.D GHOSH MS.N DEKA	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
56 WP(C)/6399/2017 FIXED	THE MANAGEMENT OF HINDUSTAN UNILEVER LTD. P.P.F. Versus THE STATE OF ASSAM and 5 ORS.	MR.N DUTTA MR. S DEKA MR.B DUTTA MS.J BORO MR.D TUMUNG	GA, ASSAM MR. A K DEKA MR. A K DEKA MR. R SARKAR,R MR. B DAS,R MS. R BARMAN,R
57 WP(C)/6614/2023 WITH OFFICE NOTE, FIXED	V S SECURITY AND SYSTEMS PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR. S CHETIA MR. J P MORE	MR B PUSHILAL (r- 2,3,4,and 5) MR D CHUTIA (r- 2,3,4,and 5) DY.S.G.I.
ORDERS			
58 WP(C)/1840/2022 FIXED	MIRZA NEWAJ SHARIF Versus THE STATE OF ASSAM AND 4 ORS	MR. A SATTAR MR H K BARUAH	SC, EC GA, ASSAM MR. M U MAHMUD (r-4) MRS. M SAIKIA (r-4) MR S H MAHMUD (r-4) MR S ISLAM (r-4)
59 I.A.(Civil)/1310/2024 FIXED in WP(C)/5728/2022 WITH WP(C)/5728/2022	BAPAN PAUL Versus THE STATE OF ASSAM AND 9 ORS	MS. G BORAH	GA, ASSAM
WITH I.A.(Civil)/3755/2023 in WP(C)/5728/2022	BAPAN PAUL Versus THE STATE OF ASSAM AND 9 ORS	MS. G BORAH	GA, ASSAM MS. K YADAV (r-3,6) MS. M BHATTACHARJEE (r- 3,6) MR. R L YADAV (r-3,6)
WITH I.A.(Civil)/3756/2023 in WP(C)/5728/2022	BAPAN PAUL Versus THE STATE OF ASSAM,	MS. G BORAH	GA, ASSAM
WITH I.A.(Civil)/3756/2023 in WP(C)/5728/2022	BAPAN PAUL Versus THE STATE OF ASSAM AND ORS	MS. G BORAH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/05/2024

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